

**IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI COURT (COURT NO.IV)**

Appeal No. 133/252/ND/2018

Soma Green Energy Pvt. Ltd.

...Appellant

Under Section: Section 252.

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

Order delivered on 06.04.2018

For the Appellant : Mr. M.K. Mandal.
Stdng. Counsel for ITD : Ms.Lakshmi Gurung,Adv.

ORDER

The Ld. Counsel for the appellant states that they have filed the additional documents but these are not available before the Court. Ld. Counsel for the appellant is directed to serve the complete copy of appeal along with additional documents to the counsel for income tax on or before 9th April, 2018. Two weeks time is granted to file reply with the copy in advance to the other side. Rejoinder, if any, one week thereafter. For further consideration on 11th May, 2018.

Ritu


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**